

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2471
ANSWERED ON:16.08.2011
EXPORT OF ANIMAL PRODUCTS
Nagar Shri Surendra Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether contribution of the country in respect of animal products is nominal in the international trade;
- (b) if so, the reasons therefor;
- (c) whether the Government has formulated/proposes to formulate any scheme to promote export of animal products; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a) The contribution of our country in respect of the animal products in the international trade is 0.85%.
- (b) The share of India in the international trade of animal products is affected by trade distorting subsidies given by developed countries, stipulation of higher sanitary measures than required for protection of human and animal health by developed countries and prevalence and intermittent outbreak of certain diseases such as Foot and Mouth Disease and Avian Influenza respectively in India.
- (c) & (d) In order to promote export of Agricultural and Processed Food Products Export Development Authority (APEDA) scheduled products including animal products, APEDA provides financial assistance to its registered exporters under the following schemes:
 - i. Scheme for Infrastructure Development
 - ii. Scheme for Market Development
 - iii. Scheme for Quality Development
 - iv. Scheme for Research and Development.
 - v. Transport Assistance Scheme.

In addition to above, the registered exporters are eligible for other schemes of the Department of Commerce including Duty Entitlement Passbook Scheme (DEPB) and Focus Market Scheme. Besides, in order to ensure the quality of exports of meat and meat products, APEDA has registered slaughter houses and meat processing units. As per the current Foreign Trade Policy, export is allowed only from APEDA registered abattoirs and meat processing plants.